

Annexure-I

Name of the corporate debtor: SHREE RANGHAM ISPAT PRIVATE LIMITED ; Date of commencement of Liquidation: 28-08-2023;

List of creditors as on: 07-11-2023 List of Secured Financial Creditors

(Amount in ₹)

S No	Name of the Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)						% voting share in CoC, if Applicable
1	Andhra Pradesh State Financial Corporation	26-10-2023	26,89,16,890	26,89,16,890	Secured Financial Creditor	26,89,16,890	Yes	Equitable Mortgage of Land & Building, Hypothication of Plant & Machinery	-	No	41.950	-	-	-	-	Admitted in full
2	Union Bank of India	27-10-2023	22,42,91,796	22,42,91,796	Secured Financial Creditor	22,42,91,796	Yes	By way of Second Charge on Fixed Assets and Hypothication of Current Assets	-	No	34.990	-	-	-	-	Admitted in full
Ttoal			49,32,08,686	49,32,08,686		49,32,08,686			-		76.940	-	-	-	-	



KALVAKOLANU MURALI KRISHNA PRASAD

Liquidator,

M/s. SHREE RANGHAM ISPAT PRIVATE LIMITED (In Liquidation)

Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

